

Statement of Immovable Property return for the year 2012 (as on 1.1.2013)
 Service: ICLS
 Name of Officer (in full): Rajesh Kumar Dalmia
 Designation: Dy. ROC
 Date of Birth: 19/11/1969

Ministry/Department/Office: Ministry of Corporate Affairs
 Grade Pay: PB - 3 15600-39100+6600
 Present Pay:

Signature: *[Handwritten Signature]*
 Date: 28.1.13

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Name of district, sub-division, taluk and village in which property is situated.	Name and details of property, sub-division, taluk and village in other buildings.	Cost of construction/ acquisition/ including land when purchased.	Present value	If not in Own name state in whose name held and his/her relationship to Government servant.	How acquired- whether by purchase, lease*, mortgage, inheritance gift or otherwise, with date-of acquisition and details of persons from whom acquired.	Annual income from the property.	Remarks
Vile Parle(E), MUMBAI	Flat No- 701, Marvel Residency	Accrued in 2009, Rs 55 Lakhs + Stamp Duty	1.25 Cr. (Approx)	Own Name	Accrued through purchase on 4 th nov 2009, from sanjay Jain and Kavita Jain. intrest free deposit	40,000 per month + 1 lakh	
					Regional Director in 2009 through ministry intimation send to ministry through Regional Director in 2009		

[Handwritten notes]
 29/1/13
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- Notes:
- * In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.
 - ** Includes short term lease also.
 - 3) The declaration form is required to be filled in and submitted by member of class I and class II (group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on, the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government.
 - 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
 - 5) The columns should be filled up neatly in capital letters.